1924

STATEMENT

State-wise number and cost of Model Workshops for Small Scale Industries for which financial assistance has been sanctioned during 1957-58.

	State		No. of Workshops	Total Cost
				
				Rs.
Madras			3	5,78,000
Mysore			7	4,40,507
Kerala			I	53,681
Bihar			6	2,50,270
West Be	ngal .		2	1,18,664
Andhra l	Pradesh		7	3,35,066
Orissa			3	32,040
Tripura			2	1,99, 000
Jammu and Kashmir			2	23,442
Rajastha	ın .		3	1,34,248
Uttar Pr	adesh		7	2,00,167
Madhya	Pradesi	h.	9	3,59,366
	Тота	L.	52	27,24,451

ESTABLISHMENT OF TRAINING-cum-PRODUCTIVITY CENTRES

*328. MOULANA M FARUQI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- have (a) whether Government recently approved any schemes for the establishment of training-cumproductivity centres for small scale industries in the various States:
- (b) if so, how many such centres will be opened in each State under these schemes; and
- (c) how much financial aid has been sanctioned for each State in this connection?

INDUSTRY THE MINISTER OF (Shri Manubhai Shah): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. See AFRO-ASIAN CONFERENCE TO BE HELD AT CAIRO

*332. SHRI H. V. TRIPATHI: Will the Prime Minister be pleased

- (a) whether it is a fact that a conference of Afro-Asian countries is proposed to be held at Cairo by the end of December 1957; and
- (b) if so, whether India will be represented at that conference?

 T_{HE} DEPUTY MINISTER **AFFAIRS** EXTERNAL (SHRIMATI LAKSHMI MENON): (a) and (b). The Government of India have no official information of any such conference. But reports have appeared that a nonofficial Conference of Asian African peoples is proposed to be held in Cairo during December 1957. As the Conference is not an official conference, the question of the Government of India's representation does not arise.

TRAINING CENTRE FOR SADHU COM-MUNITY AT RISHIKESH

*339. MOULANA M. FARUQI: Will the Minister of Planning be pleased to state:

- (a) whether Government sanctioned any grant-in-aid for the establishment of the proposed training centre at Rishikesh for the purpose of drawing the Sadhu Community in constructive work connected with the Second Five Year Plan: and
 - (b) if so, to what extent?

THE DEPUTY MINISTER OF PLAN-NING (SHRI S. N. MISRA): (a) No, Sir.

it) Does not arise.

IMPLEMENTATION OF LABOUR AWARDS

- *341. Shri H. V. TRIPATHI: Will the Minister of LABOUR AND EMPLOY-MENT be pleased to state:
- (a) whether Government have set Appendix XIX. Annexure No. 43,] | up any machinery to investigate the

question of the implementation of labour awards; and

(b) the number of cases in which such labour awards were not implemented since January 1957 and what action Government have taken in the matter?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) Steps are being taken to set up a tripartite machinery to investigate into the question of non-implementation of awards.

(b) Information regarding awards not implemented since January 1957 is not available. When complaints of non-implementation are received suitable action is taken by the appropriate Government under the Industrial Disputes Act.

कनाडा जाने वाले भारतीय ग्राप्रवासी

- प्रशास मंत्री यह बताने की कृपा करेगे
- (क) परिवर्तित भारत कनाडा स्राप्नवासन करार वे स्रधीन सब तक कितने भारतीय कनाडा मे प्रवेश कर मर्व है स्रौर क्या यह करार पूरी तरह कार्यान्वित किया जा रहा है, स्रार
- (ख) एने किन्ने प्रार्थनापत्र ग्रब तक विचाराधीन पडे हैं ?

†[Indian Immigrants to Canada

- 80. Shri NAWAB SINGH CHAU-HAN Will the Prime Minister be pleased to state:
- (a) the number of Indians who have so far been able to enter Canada under the Modified Indo-Canadian Immigration Agreement and whether this Agreement is being in plemented fully; and

(b) the number of such applications which are still under consideration?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) (क) भारत सरकार को पता चला है कि १ जनवरी १६५७ से ग्रब तक कनाडा सरकार ने ३०० भारतीय राष्ट्रिको को ग्राप्रावास (इमिग्रेट) वीजा जारी किये है या हमेशा रहने के लिये कनाडा में प्रवेश करने की ग्रस्थायी स्वीकृति दी है । इस तरह सशोधित करार में इस साल के लिये कोटा-व्यवस्था का पूरी तरह से उपयोग किया गया है। यह मालुम नहीं है कि दरश्रसल इनमें से कितने लोगों ने कनाड़ा में प्रवेश किया । इसक्षः ग्रलावा, कनाडा सरकार ने भारत के उन नागरिको की ग्रर्जिया स्वीकार कर ली है जो कनाडा ये नागरिको ये नज-दीकी रिश्तेदार है।

(ख) कोई सूचना सुलभ नहीं है।

MINISTER +[THE PRIME MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) The Government of India understand that immigrant visas have been issued or provisional approval for admission to Canada for permanent residence has given by the Government of Canada to 300 Indian nationals since 1st January 1957. The quota provision of the modified Agreement thus been fully utilized for this year. It is not known how many of these have actually entered Canada. addition, the Canadian Government have approved applications of citizens of India who are close relatives citizens of Canada.

(b) No information is available.]

भारत श्रौर श्रीलंका के बीच व्यापार समझौता

द१. श्री नवाब सिंह चौहान : दया वाणिज्य तथा उद्योग मंत्री यह बताने की